

REPORTS OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS

Fourth Session—Second Lok Sabha

Twenty First Report



**LOK SABHA SECRETARIAT  
NEW DELHI**

*May, 1958*

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**COMMITTEE ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS  
TWENTY-FIRST REPORT  
(SECOND LOK SABHA)**

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Twenty-first Report.

2. The Committee met on the 22nd April, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 25th April, 1958.

3. The Members whose Resolutions had been included in the List of Business for the 25th April, 1958 and the representatives of the Ministries concerned had been invited to present their views on these Resolutions before the Committee. Sarvashri Shree Narayan Das, Banarsi Prasad Sinha and Surendranath Dwivedy and the representatives of the Ministries of Home Affairs, Education, Finance and Defence attended the sitting.

4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the Resolutions in the List of Business for the 25th April, 1958, recommend the following time-table:—

(1) Resolution regarding Reorientation of the system of examinations.	Out of the total of 2½ hours allotted to this resolution, 1 hour and 41 minutes were taken up on the 11th April, 1958. The balance of 49 minutes would be available on the 25th April, 1958.
(2) Resolution regarding Modification of Service Rules.	1½ hours
(3) Resolution regarding Creation of a National Library Fund.	2 hours
(4) Resolution regarding Limitation of Expenditure on General Administration.	1½ hours
(5) Resolution regarding Compulsory Military Training in educational institutions.	1½ hours
(6) Resolution regarding Amendment to the Companies Act, 1956.	2 hours
(7) Resolution regarding Appointment of a Tribunal to settle border disputes between Orissa and Bihar.	2 hours

NEW DELHI;  
The 24th April, 1958.

HUKAM SINGH.